



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA  
www.rbi.org.in

RBI/2016-17/136

DCM (Plg) No.1291/10.27.00/2016-17

November 16, 2016

The Chairman / Managing Director/ Chief Executive Officer,  
Public Sector Banks/ Private Sector Banks / Foreign Banks/ Regional Rural  
Banks / Urban Cooperative Banks/ State Cooperative Banks

Dear Sir

**Withdrawal of Legal Tender Character of existing ₹ 500/- and ₹ 1000/- Bank Notes – Daily Reporting**

Please refer to [Para \(4\)](#) of DCM, CO circular DCM (Plg) No.1226/10.27.00/2016-17 dated November 08, 2016 on the captioned subject advising the banks to send daily report to RBI with details of Specified Bank Notes (SBNs). It has been observed that the banks are sending the reports with significant delay causing severe inconvenience in collation and consolidation of data at RBI.

2. The banks are, therefore, advised to send daily data in [Annex 6A](#) before 2300 hrs everyday by [email](#) to RBI, DCM, CO.

Yours faithfully,

(Suman Ray)  
General Manager